

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 27.01.2020

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. _ of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Anju Beri Vs. I.E. Trading Company Pvt. Ltd. & Ors.	Deepak Joshi
2.	I.A. No. 341 of 2020 in Comp. App. (AT) No. _ of 2020	Sushil Kumar Singh Vs. Smt. Shalini Chaudhary & Ors.	Anurag Ojha
3.	I.A. No. 376 of 2020 in Compt. App. (AT) No. _ of 2020	Exxaro Tiles Pvt. Ltd. Vs. Arvind Gaudana, R.P. & Ors.	Natasha Dhruvan Shah
4.	I.A. No. 383 of 2020 in Compt. App. (AT) No. _ of 2020	SREI Infrastructure Finance Ltd. Vs. Suhani Trading & Investment Consultants Pvt. Ltd. & Anr.	Arijit Mazumdar

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By Order

-sd/-

Assistant Registrar